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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/715/ (IB)/2017
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ROHAN RATASEKARAN

Counsel for
Petitioner



ORDER

Counsel for petitioner present and stated that the notice sent to the respondent returned unserved. He prayed for time to file an affidavit in proof of the service of notice. Time is enlarged at request. Put up on 10.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc